GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 3775

TO BE ANSWERED ON 18.03.2021

STANDARD OF SPORTS AMONG MINORITIES

3775. SHRI DHARAMBIR SINGH:

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the details of the steps taken by the Government to raise the standard of sports among minorities;

(b) whether the Government has formulated any scheme to open stadium/gymnasium in minority dominated districts to raise the standard of sports in minorities; and

(c) if so, the number of districts in which stadium/ gymnasium have been opened so far?

ANSWER
MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)

(a) to (c):   All Schemes of the Ministry of Youth Affairs & Sports and the Sports Authority of India aiming at broad-basing of sports and promotion of excellence in sports are equally applicable to all sections of the society including those from minorities.

Besides, Ministry of Minority Affairs implements the scheme Pradhan Mantri Jan Vikas Karyakram (PMJVK) in identified Minority Concentration Areas (MCAs) of the country with the objective of developing socio-economic assets and basic amenities for improving quality of life of the people living in these areas. The Coverage of the scheme has extended in 2018-19 to 1300 MCAs in 308 districts of the country which includes 870 Minority Concentration Blocks, 321 Minority Concentration Towers and 109 Minority Concentration District Hqrs. The priority sectors under PMJVK are education, health, skill development and women centric projects. Further, since sports is an important component in Education and Health, sports facilities including Sports Stadiums, Football Grounds, Basketball Courts, Volleyball Courts etc have been sanctioned under PMJVK scheme.

Till date, 14 projects for creation of sports facilities at total cost of Rs. 22196.87 lakh have been sanctioned under the scheme. The details are available at http://minorityaffairs.gov.in/empowered-committee-minutes.

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